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Uttam Kumar Paul, Son Of Late Sukumar Paul Vs State Of Tripura, Represented By The Principal Secretary, Department Of Power, New Secretariat Complex, Khejur Bagan, P. O. Secretariat S. O., P. S. New Capital Complex, District - West Tripura, Pin - 799010 & Ors.

Court: Tripura High Court- Agartala

Date of Decision: July 25, 2024

Acts Referred: Constitution Of India, 1949 â€" Article 14, 16, 226

Hon'ble Judges: Aparesh Kumar Singh, CJ

Bench: Single Bench

Advocate: D.C. Saha, B. N. Majumder, D.J. Saha

Final Decision: Dismissed

Judgement